

While the three Services, viz. Army, Navy and Air Force, have their own Acts and Rules, they are broadly similar in their administration of justice, which is subject to the scrutiny and superintendence of the Hon'ble Armed Forces Tribunal (AFT) and Hon'ble Supreme Court. The evolution and progress of Military legal System like any other legal system is a continuous process so as to be in tune with the changing environment, evolving jurisprudence and functional requirements. The existing laws are up to date and in synchronisation with human rights, humanitarian laws and the prevalent Criminal and Service jurisprudence.

Intrusion by Myanmar Army

2438. SHRI K. BHABANANDA SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether the Myanmar Army shifted a pillar from Indo-Myanmar Border and rebuilt it at Haolenphai village, one kilometre within Indian territory in June, 2014, if so, the details thereof;

(b) the present status of the disputed pillar;

(c) whether Myanmar troops even asked the villagers to leave the encroached area; and

(d) whether they also even tried to open a camp at Haolenphai village, if so, the details thereof, and the response and action taken by Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) No, Sir.

(b) to (d) To resolve all boundary related issues a Joint Boundary Working Group between India and Myanmar has been set up. No case of attempts by Myanmar Army for establishment of a camp at Haolenphai village has been reported. Further, to ensure security of our area our border guarding forces regularly patrol the area.

Violation of India airspace by the Chinese

†2439. SHRI VISHAMBHAR PRASAD NISHAD:

CH. SUKHRAM SINGH YADAV:

SHRIMATI CHHAYA VERMA:

Will the Minister of DEFENCE be pleased to refer to answer to Unstarred Question 219 given in Rajya Sabha on 18 July, 2017 and state:

(a) whether it is a fact that the incidents of illegal incursion by Chinese helicopters in Chamoli region of Uttarakhand have increased; and

† Original notice of the question was received in Hindi.